

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 80 of 2012 &
I.A. No. 161 of 2012

Dated : 17th October , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

VBC Ferro Alloys Ltd. & Ors.

... Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s) :

Ms. Priya Pathania

Counsel for the Respondent(s):

Mr. M.G. Ramachandran

Mr. Anand K. Ganesan for R.1

Mr. Venkata Subramaniam for R.2

ORDER

Though we have given time to the Respondents for filing the reply by Order dated 04.09.2012, reply has not yet been filed. The learned counsel for the Respondent seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 24.10.2012 after serving copy on the other side.

Post the matter for hearing before the **Chennai Circuit Bench on 31.10.2012.** In the meantime, rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson